

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5589
ANSWERED ON:29.04.2010
STRIKE BY BPCL WORKERS
Jeyadurai Shri S. R.;Vijayan Shri A.K.S.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the load workers at Bharat Petroleum Corporation Limited (BPCL) bottling plant in Tamil Nadu are on strike demanding wage revision;
- (b) if so, the main demands of the load workers;
- (c) the areas which are supplied LPG cylinders from this plant and whether the supply has been affected adversely due to this strike;
- (d) if so, the details thereof; and
- (e) the steps taken to normalize the situation?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) to (e): The load workers, who were on strike, were engaged by Liquefied Petroleum Gas(LPG) Transporters. The dispute is between the Transporters represented by the loading/unloading contractor and the loading/unloading workers. There is no dispute with Bharat Petroleum Corporation Limited (BPCL). The strike has marginal affect and the plant operations are normal. The loading/unloading contractor has brought in other workers to ensure normal operations. The marginal shortfall in supplies is being made good by effecting supplies from other LPG Bottling Plants of BPCL.